CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

O.A. 414/1997

Date of order: 19.07.2002

Present : Hon'ble Mr. B.P. Singh, Administrative Member.

Hon'ble Mr. N. Prusty, Judicial Member.

FELU DAS

-V E R S U S-

UNION OF INDIA & ORS.(GOVT. OF INDIA PRESS)

For the applicants

Mr. A. Chakraborty, counsel.

For the respondents:

Mr. S.N. Das, counsel.

ORDER

It has been submitted by the Id. counsel for the respondents that all the grievances of the applicant have been settled and, therefore, the O.A. becomes infructuous. The Id. counsel for the applicant states that he also does not want to press this O.A. The O.A. is disposed of as not pressed.

Member (J)

Member (A)